

## Annexure-9

Imagine Home Private Limited

Date of commencement of CIRP : 07.04.2026

List of Creditors (Version 2.0) drawn as on 27.05.2026 (Updated List of Creditors)

(Earlier List of Creditors (Version 1.0) drawn as on 30.04.2026)

List of Other Creditors (Other than financial creditors and operational creditors)

Sl.No	Name of creditor	Details of claim received		Details of claim Admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
-	-	-	-	-	₹ -	₹ -	₹ -	-	₹ -	₹ -	₹ -	₹ -	
<b>NOT APPLICABLE</b>													
	<b>Total</b>	-	-	-	₹ -	₹ -	₹ -	-	₹ -	₹ -	₹ -	₹ -	

<b>Imagine Home Private Limited</b>
<b>Date of commencement of CIRP : 07.04.2026</b>
<b>List of Creditors (Version 2.0) drawn as on 27.05.2026 (Updated List of Creditors)</b>
<b>(Earlier List of Creditors (Version 1.0) drawn as on 30.04.2026)</b>
<b>Disclaimer</b>
<p>The information contained in this List of Creditors (“List”) is substantially based on information collected by the Resolution Professional (RP) as supplied by the claimant. The RP shall not have any liability for any statements, disclosures or representations (expressed or implied) contained in, or any omissions from, this List or any other written or oral communication transmitted to the recipient.</p> <p>The RP disclaims liability for any losses/ liabilities, or damages that may arise from relying on the List. No damages/ losses/ penalties/ liabilities or any form of claim shall lie against the RP for the List.</p>